

Bench No. I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P(IB) NO. 341/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11th July, 2017, 10.30 A.M

Name of the Company	Aryan Mining & Trading Corporation Ltd -Vs- Ganesh Sponge Pvt Ltd		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. RATNANKO BANERJI, Sr. Adv.

2. ANUJ SINGH, Adv.

3. URMILA CHAKRABORTY Adv.

4. RITOBAN SARKAR Adv.

Petitioners
11.07.17

1) ANIRUDDHA ROY, ADV.

~~2) RANJESH KUMAR ADV.~~

2) ANUNOY BASU, ADV.

3) SRINJOY BHATTACHARYA

RESPONDENTS

11/7/17

ORDER

Ld. Counsels for the petitioners and the respondents are present.

Heard the arguments of the Ld. Counsels for both the parties.
Reserved for order.

(Vijai Pratap Singh)
Member (J)